

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1068
ANSWERED ON:23.11.2001
ESTABLISHMENT OF SPECIAL CELLS OF WTO
M.H. AMBAREESH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

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(a) whether the Union Government have advised the State Governments to establish Special Cells of WTO in their respective States; (

(b) if so, the details thereof and the reasons therefor; and (

(c) the details of States, who have established Special Cells in their respective States as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) & (b) : Yes, Sir. The Government had advised all the State Governments/Union Territories to set up WTO Cells and appoint nodal officers to effectively coordinate various WTO related matters.

(c) : So far the State Governments of Andhra Pradesh, West Bengal, Madhya Pradesh, Karnataka, Delhi, Tripura, Nagaland Haryana and the Union Territory of Dadra and Nagar Haveli have established the WTO Cells. The State Government of Punjab has also constituted a high powered committee to assess the impact of emerging WTO regime on Punjab economy.